

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF H.H.J. MRS PRITI KUMAR (GHULE)
COURT 38 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 04-07-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-----------------|---|-------------------------|
| <u>HEARING</u> | | | | |
| 1 | POCSO M A | 100657/2020 | Vaishali Ashol Solanki Vs The State of Maharashtra Thr Bandra Police Station | Ninad Muzumdar |
| 2 | ABA | 100711/2020 | Jitendra Wani Vs The State of Maharashtra Colaba Police Station | Swapana P. Kode |
| <u>STATEMENT US 313 CR.P.C.</u> | | | | |
| 3 | POCSO SPL CASE | 1000503/2018 | The State of Chembur Police Station Vs Sanjay Dattu Dabhade | PP |
| <u>EVIDENCE PART HEARD</u> | | | | |
| 4 | SESSIONS CASE | 100670/2016 | WADALA T T POLICE STATION. Vs MANISH @ CHUNDI SURENDRA SHARMA AND ORS.03 | |
| <u>REPLY/SAY</u> | | | | |
| 5 | BAIL APPL POCSO | 100810/2020 | Mohd. Azim Amirul Hasan Khan Vs Vakola Police Station | |
| <u>APPEARANCE</u> | | | | |
| 6 | SPL.CASE | 100511/2020 | The State Of Maharashtra Cuffe Parade Police Station Vs Farid Lokman Khan | PP |
| 7 | SPL.CASE | 100506/2020 | The State Of Maharashtra Tilaknagar Police Station Vs Jaswant Jabbarsing Yadav | PP |
| 8 | SPL.CASE | 100513/2020 | The State Of Maharashtra Vakola Police Station Vs Mo. Azim Amirul Hasan Khan | PP |
| <u>REPORT</u> | | | | |
| 9 | POCSO SPL CASE | 100514/2020 | STATE GOVERNMENT Vikhroli Police Station Vs Bharat Ramesh Solanki Ors 3 | PP |